

should be handed over to the Central Tractor Organisation for disposal. The Organisation will not be operating the tractors but will merely be disposing of them to the best advantage of Government, but at the cost and risk of the Local Administration.

MUZAFFARPUR-SITAMBARI RAILWAY LINE

*1008. Shri C. N. P. Sinha: Will the Minister of Railways be pleased to state:

(a) when Government propose to construct railway lines between Muzaffarpur and Sitambari directly; and

(b) whether any survey was made and if so, when?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) There is no proposal at present to construct a railway line between Muzaffarpur and Sitambari.

(b) The reply is in the negative.

INDORE-UJJAIN RAILWAY LINE

*1009. Shri N. L. Joshi: Will the Minister of Railways be pleased to state:

(a) when the construction work in respect of the Indore-Ujjain broad-gauge railway line is likely to start; and

(b) what progress has been made in the work so far?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) The proposal is still under investigation and it is not possible to state at this stage when the work is likely to start.

(b) Does not arise.

रेलवे भूमि

*१०१०. श्री आर० एस० तिवारी :

क्या रेल मन्त्री यह बतलाने की कृपा करेंगे ?

(क) रेलवे लाइनों के दोनों ओर पड़ी कृषियोग्य भूमि एकड़ों में ;

(ख) १९५१-५२ वर्ष में खेती के लिये इसमें से कितने एकड़ भूमि पट्टे पर दी गयी थीं ;

(ग) कुल उपज क्या है ; और

(घ) क्या इस भूमि का प्रबन्ध किसी रेलवे कर्मचारी द्वारा होता है, और यदि होता है, तो उसके पद का नाम ?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) Approximately 1,25,000 acres.

(b) 13,699 acres.

(c) Figures of production are not available, as land is leased through Civil authorities.

(d) Such land as is leased out for cultivation is managed by Revenue Departments of the State Governments and not by Railway employees.

तिल

*१०११. श्री आर० एस० तिवारी :
क्या खाद्य तथा कृषि मन्त्री यह बतलाने की कृपा करेंगे :

(क) १९५० और १९५१ वर्षों में तिल की कुल उपज और इन्हीं वर्षों में निर्यात की गयी मात्रा ;

(ख) क्या सरकार की ओर से तिल के निर्यात पर कुछ प्रतिबन्ध लगे हुए हैं ; और

(ग) क्या तिल का तेल भारत में साबुन बनाने के काम आता है या यह बाहर निर्यात किया जाता है ?

The Minister of Food and Agriculture (Shri Kidwai): (a) Production is estimated at 431,000 tons in 1949-50 and 453,000 tons in 1950-51. Exports during these two years amounted to about 100 tons and about 1,000 tons respectively.

(b) Exports are generally not permitted.

(c) Sesamum oil is not exported. It is not generally used in soap manufacture. Small quantities are used for manufacture of articles of toilet.

FUEL AND LUBRICATING OILS (SUBSIDY)

*1012. Shri Viswanatha Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to subsidise the cost of fuel and lubri-

irrigating oils used by agriculture for the purpose of irrigating food crops;

(b) whether any representation to Government has been received from the Association of the Ryots of Chittoor District; and

(c) if so, whether any action has been taken or contemplated?

The Minister of Food and Agriculture (Shri Kidwai): (a) No, Sir.

(b) Yes.

(c) The suggestion has been forwarded to the Government of Madras for consideration, and their reply is awaited.

CONSTRUCTING OF BRIDGES IN COORG

*1013. **Shri N. Somana:** (a) Will the Minister of Transport be pleased to state whether any amount is standing to the credit of the State of Coorg in the Central Road fund reserve for constructing three bridges and if so, how much?

(b) Is the amount likely to be utilised in the current year?

The Minister of Railways and Transport (Shri L. B. Shastri): (a) A grant of Rs. 3½ lakhs was offered to Coorg from the Central Road Fund (Ordinary) Reserve in 1949 for constructing three bridges. The grant is still available.

(b) A part of the grant is likely to be utilized in the current year on the construction of one of the bridges.

ANTI-MALARIA WORK IN COORG

*1014. **Shri N. Somana:** (a) Will the Minister of Health be pleased to state whether the State of Coorg has been asked by the Government of India to bear part of the cost of Anti-malaria work to the current year and if so, what portion of the cost?

(b) What are the reasons for the same?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). Since 1946-47 when the anti-malaria organisation was first set up in Coorg the Central Government have been meeting the entire cost of the organisation as a special case. Normally this is an item of expenditure which should be met from the State revenues. It has, therefore, been proposed that from the current financial year the State Government should bear the cost of establishment. The cost of materials like D.D.T. will be borne by the Central Government for the time being. The State Government is being consulted.

CENTRAL SECRETARIAT SERVICE

*1015. **Shri Vallatharas:** Will the Minister of Home Affairs be pleased to state:

(a) whether the scheme of reinforcement and the reorganisation of the Central Secretariat has been implemented, and if so to what extent;

(b) whether a list of eligible persons for absorption or promotion to the posts of the Assistant Superintendents (grade III) and superintendents (grade II) has been prepared;

(c) whether tests and competitive examinations were held for determining qualifications for the said eligibility;

(d) how many among the existing Assistants (grade IV) have been taken in the final eligible list;

(e) whether other persons besides these Assistants (grade IV) are taken on the eligible list and if so, how many; and

(f) how many among these others are failed candidates in the tests and competitive examinations?

The Minister of Home Affairs and States (Dr. Katju): (a) The implementation of the Central Secretariat Service (Reorganisation and Reinforcement) Scheme is nearing completion in respect of Grades I to III. Appointments to Grade IV will also be completed shortly.

(b) Lists of persons in each Ministry who were eligible to be considered under the terms of the Scheme for appointment to Grades I to III were prepared and published in 1948-49. These were considered by the Union Public Service Commission and lists of persons found suitable for appointment to each grade of the service have been received from the Commission and published.

(c) The conditions for eligibility are prescribed in para. 20 of the Scheme copies of which are available in the Parliament Library. Recommendations regarding the suitability of officers for appointment to the various grades have been made by the Commission after considering the record of their service, supplemented where necessary by an interview. No competitive tests or examinations were laid down for the purpose.

(d) to (f). Neither the lists of eligible candidates nor those of approved candidates have been arranged separately into those who were Assistants and those who were not. Information